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(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 186/Gen/SF/2024

NOTIFICATION

Dated : 07.05.2024

It is hereby notified for general information that pursuant to the order dated 23.03.2024 passed by the Enrolment Committee of Bar Council of Delhi and same was approved by the Bar Council of Delhi in its meeting held 05.04.2024, the licence to practice of **Mr. K.N. Jagdish Kumar, (D/2091/2017)** R/o H.No. D-116, Pole No. 188, Raj Nagar, Palam Colony, Near Gurudwara, New Delhi-110077 has been suspended from practice as an Advocate in or before any Court of Law pursuant to verification of 12th Class certificate which was found not genuine. Since 12th class certificate is not genuine the subsequently degree obtained on its basis are all invalid including LL.B. Degree.

This has emanated from the Complaint No. **58/2022** titled **Mr. Himanshu Bhati Versus Mr. K.N. Jagdish Kumar.**


Arun Sharma (Retd.)
Secretary



Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Mr. Himanshu Bhati, Chamber No. 316, Lawyers Chamber, Western Wing, Tis Hazari Courts, Delhi-110054.
13. Mr. K.N. Jagdish Kumar, (D/2091/2017) R/o H.No. D-116, Pole No. 188, Raj Nagar, Palam Colony, Near Gurudwara, New Delhi-110077 (You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 16184-16314 Genl./Misc./Circulation/2024

Dated, Delhi the 17 MAY 2024

Sub:- Notification regarding suspension from practicing.

Forwarded a copy of Notification Ref. No. 186/Gen/SF/2024 dated 07/05/2024 received from the Col. Arun Sharma(Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049 (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi


17/5/24

Encl. As above

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